NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7489 of 2025 in Comp. App. (AT) (Ins) No of 2025	Kotak Mahindra Bank Ltd. Vs. Naren Sheth, The RP of DBM Geotechnics & Construction Pvt. Ltd.	Misha Rohatgi Mohta
2.	I.A. No. 7543 of 2025 in Comp. App. (AT) (Ins) No of 2025	Indian Overseas Bank Vs. Srigopal Choudhary, Erstwhile RP of Corporate Debtor & Ors.	Vyom Raghuvansh
3.	I.A. No. 7544 of 2025 in Comp. App. (AT) (Ins) No of 2025	Savita Satish Gowda & Ors. Vs. Pulkit Gupta, RP of Sharon Bio-Medicine Ltd. & Ors.	Jeewesh Prakash

Copy to: -

2.

1. Notice Board

Website: https://nclat.nic.in/

By order -sd/-

Assistant Registrar